

future and the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNASAHI): (a) Largely patterned after the Festival of India in USA and France the Festival of India in the USSR is being held on a reciprocal basis. Besides, in this Festival, activities relating to Youth and Sports have also been added.

(b) Both the Festivals attracted wide public attention in the two countries and received extensive coverage in the print and electronic media there as well as in India. The long term impact of the Festivals will come from the change in the perceptions of India held by the people of these countries, who have been exposed through these festivals not only to India's heritage but also to the achievements of modern India.

(c) Sweden and Japan. An Expenditure of Rs. 5.76 crores is likely to be incurred on these two Festivals.

[English]

#### **Child Prostitution and Sale of Women in M.P.**

2688. SHRIMATI USHA CHOUDHARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the practice of child prostitution and sale of women is still prevalent among the Sansi Women in some villages in Madhya Pradesh; and

(b) if so, what are the plans of Union Government for initiating income generating schemes and for rehabilitation of these girls and women?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SHRIMATI MARGARET ALVA): (a) and (b). The information is being collected from the State Government of Madhya Pradesh.

[Translation]

#### **Feature Film 'Kalyug Aur Ramayan'**

2689. DR. PRABHAT KUMAR MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether sentiments of a particular community have been injured by the film 'Kalyug Aur Ramayan';

(b) if so, the reasons for giving permission to release it; and

(c) whether any proposal is under consideration of Government to see that no religious things are shown in the films in future which may hurt the religious sentiments of the people?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHAN SAHI): (a) and (b). Some complaints were received by the Central Board of Film Certification (CBFC) against the film 'Kalyug Aur Ramayan' even before the receipt of application for its certification, on 19th February, 1987. The film was examined by the Examining Committee in accordance with the prescribed procedure on 9th March, but the producers of the film withdrew their application on 12th March on plea that they were submitting a revised version of the film. Application for revised version was submitted on 19th March. The Examining Committee examined this on 30th March, 1987, classified it as 'Social' and unanimously recommended 'U' Certificate, with 8 cuts. However, in view of the nature of the complaints received in respect of the film earlier, the Chairman of the Board suo-moto referred the film to a 9-member Revising Committee under Rule 24 (1) of the Cinematograph (Certification) Rules, 1983. This Committee classified the film as a 'Fantasy'

and recommended 'UA' Certificate, subject to 8 cuts.

In the opinion of the CBFC, the film as certified, does not contain anything which would hurt the sentiments of any particular community.

(c) All films presented to the CBFC for certification are examined in the light of the Guidelines issued by the Central Government under Section 5B (2) of the Cinematograph Act, 1952 (37 of 1952). Any portion (s) which, in the judgement of the Central Board of Film Certification, are likely to violate any or more of the said Guidelines are ordered for deletion before certificate is issued. According to the Guidelines, the CBFC shall, *inter-alia*, ensure that visuals or words contemptuous of racial, religious or other groups are not presented.

[English]

#### **Loss to Publishers of Text Books**

2690. SHRI A. JAYAMOCHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the publishers of text-books of various important subjects are put to heavy losses due to innovation of copier, electrostate and photostate machines; and

(b) if so, the steps proposed to be taken by Government to avoid the crisis faced by the publishers and the printers of text-books?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). The effect of introduction of copying machines on sale of text-books is not precisely known.

The provisions in the Indian Copyright Act 1957 are adequate to protect copyright owners against infringement of their rights.

#### **UNESCO Aid to Protect Ancient Heritage**

2691. SHRI V.S. KRISHNA IYER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government has sought UNESCO aid to protect ancient temples, stone edicts and Jain basedies which will be submerged when Bhima Project in Gulbarga is completed;

(b) if so, the total cost of the scheme;

(c) whether any survey has made to select the monuments that deserve preservation for posterity; and

(d) whether Union Government had taken up the above scheme with the UNESCO?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

(c) The Survey of monuments in the submergence area has been taken up by the State Department of Archaeology.

(d) No, Sir.

#### **Polytechnic Institute in Dadra and Nagar Haveli**

2692. SHRI SITARAM J. GAVALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Project of establishing a Polytechnic in Dadra and Nagar Haveli has been sanctioned;

(b) if so, the present stage of this project with regard to site selection, planning and funding;